F.No. C.50/61/2015-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board Excise & Customs

North Block, New Delhi.
Dated the 12th October, 2015.

To,

The Chief Commissioner of Customs (General),
New Customs House,
Ballard Estate,
Mumbai- 400 001.

Subject: General Election to the Legislative Assembly of Bihar, 2015—Appointment of Expenditure Observer—Regarding.

Sir,


2. It is requested that Shri S.C. Ganger may be directed to report to his assigned AC/District headquarters on 13.10.2015.

Encl: Copy of ECI’s letter dated 9th October, 2015 alongwith appointment letter.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 2309 5528

Copy to:-
1. The officer concerned.
2. Shri Avinash Kumar, Under Secretary, Election Commission of India, New Delhi for information.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 2309 5528
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
No.464/Exp. Obs./2015/EEPS/Vol. IV 221
Dated: 9th October, 2015

To
Sh. S. A. Ansari, Under Secretary (Ad. II/A)
M/o Finance, Deptt. of Revenue
Central Board of Excise & Customs
Room No. 47 B, North Block, New Delhi
(akgasim.edu@nic.in, saansari1967@gmail.com)

Subject:- General Election to Legislative Assembly of Bihar, 2015-Appointment of Expenditure Observer- Regarding.

Sir,

I am directed to refer to your letter no. C.50/61/2015-Ad. II, dated 26th May, 2015 and to state that the Commission has appointed Sh. S. C. Gangar, IC&CES (R-20957) as Expenditure Observer of AC Nos. 116 – 117, District Saran, Bihar.

2. Appointment letter of Sh. S. C. Gangar, IC&CES (R-20957) is being forwarded herewith with the request to intimate the Officer to report to his assigned ACs/Dist. Hq. on 13.10.2015.

Yours faithfully,

(AVINASH KUMAR)
SECRETARY

Copy to:–
1. The Chief Electoral Officer, Bihar, Patna (By Camp Bag/e-mail)
2. The District Election Officer, District Saran, Bihar (By Speed Post)
3. Sh. S. C. Gangar, IC&CES (R-20957) & Expenditure Observer with the request to report to his assigned ACs/Dist. Hq. on 13.10.2015 (e-mail id: suresh.gangar@gmail.com) (By e-mail)

(AVINASH KUMAR)
SECRETARY
Subject: General Election to Legislative Assembly of Bihar, 2015 and subsequent election - Appointment of Expenditure Observer.

Sir,

In exercise of the powers conferred on it by Article 324 of the Constitution of India and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints you as its Expenditure Observer for above mentioned election.

2. You will be Observer in

<table>
<thead>
<tr>
<th>Name of the State</th>
<th>No.&amp; Name of Assembly Constituency With [District]</th>
</tr>
</thead>
<tbody>
<tr>
<td>Bihar</td>
<td>116-Taraiya [Saran], 117-Marhaura [Saran]</td>
</tr>
</tbody>
</table>

You are allocated in above mentioned Constituency(ies). You are required to report on this duty by 13/10/2015

3. This allocation is subject to change, if the situation so warrants. Under Section 133C of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, you will be deemed to be on deputation to the Election Commission during the period you are working as Observer. You will be subject to the control, superintendence and discipline of the Election Commission.

4. As Observer of the Commission, you are entitled for TA/DA as admissible on tour. You will draw TA/DA from your Ministry/Department/Office. The expenditure will be debitable to the Budget grant of your Ministry/Department/Office. You are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever you travel by train, it shall be as per your entitled class.

5. Request of permission for temporary absence, leave etc. should be taken up by you with the DEC (EE) concerned. In all such cases, unless a reply is received in that regard, the permission shall not be deemed to have be accorded. All requests for exemption should be routed through your sponsoring authority. No exemption requests shall be deemed to have been accepted unless you receive communication in writing from the Election Commission that your exemption requests have been accepted by the Commission.

6. You must reach the constituency on the date of notification of election for a duration of 3 clear days. You will leave the constituency after submitting poll preparedness report (Expenditure Observer Report-I). You will again visit the constituency for second time on the date immediately after the date of withdrawal of candidatures and shall remain in the constituency during the entire campaign period and shall leave the constituency only after the poll & re-poll if any is over. In the 2nd visit you are required to submit Expenditure Observer Report-II (within 24 hrs. of withdrawal of candidatures), Expenditure Observer Report-III (within twenty four hours of completion of prepoll/re-poll). You will visit in the District under which these Constituency(ies) fall once again on 25th day after the declaration of result of election and stay in the district for 8 clear days to assist the CEO in scrutinizing the statements of accounts of election expenditure submitted by candidates after the declaration of result. You should be present in the Account Reconciliation Meeting to be convened by the CEO on 26th day after the declaration of results.

On completion of your duty as Observer, you will send a final report (Expenditure Observer Report-IV) to the Commission and also intimate this to the Commission directly that you have completed your duty as Observer. Unless specifically required by the Commission to continue on duty as Observer, you shall stand automatically released from the duties of Observer after that date.

7. You are also directed that no appreciation letter of any kind will be issued by you to the Returning Officer or to any other election related official while you are working as Observer of the Election Commission of India or even later on in the same capacity. If the Observer is of the view that any election related official needs to be appreciated, they should send their proposal to Election Commission giving full reasons.

Kindly update following Bank Details in the Personal Information Sheet on Observer portal if not yet done. This information is required for transferring honorarium through EFT.

1. Account Holder Name
2. Account No.
3. Bank Name
4. Branch Name
5. IFSC Code

Your user id and password for accessing the Observer portal is your Observer Code as mentioned above. You should change your password on first login.

The link for Observer Portal is available on http://eci.nic.in or http://observers.dense.nic.in

Yours faithfully,